NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 324/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES:

Paramount Chemical & Acid- Corporation

V/s.

Maharashtra Polybutenes Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

30 Kinjal Upadhyay Adv for Petitioner Signature

<u>ORDER</u>

T.C.P. No. 324/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Already a Noting has been made on 28.09.2017 that Professional
 Liquidator has been appointed by the Hon'ble High Court on admission of
 the Petition. However, from the instructions of the Learned Counsel, it is
 stated that the Matter is listed on 23.11.2017 before the Hon'ble High
 Court.
- Under the circumstances the matter is adjourned to 18.12.2017.

Sd/-

17.11.2017

aah

M.K. SHRAWAT Member (Judicial)